

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 22.01.2020

NOTICE

Take notice that the following matters listed on 23.01.2020 in Court of Chairperson stand adjourned. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition Appeal (AT) No. 07 of 2018 Part Heard	The Board of Control For Cricket in India Vs. Competition Commission of India & Anr.	RuchiVerma	Samar Bansal (R-CCI)
2.	Competition Appeal (AT) No. 12 of 2018 Part Heard	Karam Chand Thapar & Bros. (Coal Sales) Ltd. Vs. CCI & Ors. With	Aishwarya Gopalkrishnan, Neelambera Sandeepan	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)
3.	Competition Appeal (AT) No. 13 of 2018 Part Heard	Naresh Kumar & Co. Pvt. Ltd. Vs. CCI & Ors. With	Nitin Nair	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)
4.	Competition Appeal (AT) No. 14 of 2018 Part Heard	Nair Coal Services Pvt. Ltd. Vs. CCI & Ors.	Ankita Chaudhary Rathi	Samar Bansal (R-CCI), M.M. Sharma (R-2), K.K. Sharma (R-3)
5.	Competition Appeal (AT) No. 13 of 2017	Vinod Kumar Gupta Vs. Competition Commission of India & Anr.	Prakhar Gupta	Kunal Sharma (R-CCI) YamanVerma TejasKaria-R2

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By Order

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Registrar